

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 221
CP-108/ND/2023
Contt.Pett.-04/2024

IN THE MATTER OF:

Mr. Ram Parshotam Mittal and Others ... **Applicant/Petitioner**

Versus

Hotel Queen Road Private Limited and Others ... **Respondent**

Under Section: 241 (1) & 242 (4) Comp. Act.

Order delivered on 03.07.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Shubham Tyagi & Adv. Saurabh Kalia

For the Respondent : Sr. Adv. Jayant Bhushan, Adv. Ranjana Roy Gawai, Adv. Vasudha Sen, Adv. K. Hema, Adv. Abhishek Anand, Adv. Ishan Dhingra

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Contt.Pett.-04/2024: As prayed by the Ld. Counsel appearing for the Parties jointly, the hearing is deferred to 28.08.2024. The matter is directed to be listed on the of the Board.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)